

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1721  
TO BE ANSWERED ON 27.07.2016**

**THEFT OF FOODGRAINS**

**†1721. SHRI RAM CHARAN BOHRA:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the number of incidents of theft of foodgrains from the stationed trains on yards has increased during the last three years;**
- (b) if so, the details of such cases reported during the above said period, zone-wise, State-wise and year-wise;**
- (c) the details of monitoring/security arrangements being made by the Railways for the trains stationed on the yards;**
- (d) whether there is a proposal to increase the number of people deputed to the monitoring of each yard; and**
- (e) if so, the details thereof and the steps taken/being taken by the Railways to stop the repetition of such illegal activities?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) and (b): No, Madam. The number of incidents have decreased from 41 in 2013 to 38 incidents each in 2014 and 2015.**

**(c) to (e): The following steps are taken to prevent incidents of theft/pilferage of food grains from trains stabled in yards:-**

- 1. Railway Protection Force personnel are deployed round the clock to prevent theft of goods and railway property at vulnerable railway yards.**
- 2. Constant surveillance is kept in the railway yards and adjacent local areas on the movement of anti social elements.**
- 3. Based on crime intelligence, raids are conducted on the receivers of stolen railway property in co-ordination with local police and the criminals/receivers arrested are prosecuted under the provisions of the Railway Property (Unlawful Possession) Act.**
- 4. Additional RPF staff are deployed in yards as and when required and to conduct drive in Railway premises, including railway yards, to prevent trespass etc, under the Railways Act, 1989.**
- 5. Close coordination is being maintained with Local Police and Government Railway Police to prevent /detect the cases of theft/ pilferage of railway property including food grains from goods trains.**

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